

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 390 of 2013

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

FOR THE APPELLANT(S) : Mr. Pankaj Kumar, Advocate

FOR THE RESPONDENT(S) : Mr. Prashant Vidhyarathi, Advocate

/25.03.2021

Counsel for the respondent(s), prays for some time.

Time, as prayed for, is granted.

Let this case be adjourned.

(ANANDA SEN , J)

anjali/-